

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:00 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL SIT AT 10:00 AM

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
	WA/200/2021 FIXED, AS FIRST ITEM	AJIT BURAGOHAIN AND 44 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
	WITH I.A.(Civil)/1469/2021 in WA/200/2021	AJIT BURAGOHAIN AND 44 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
	WITH WA/140/2020	CHANDAN BORGOHAIN AND 50 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1672/2020 in WA/140/2020	CHANDAN BORGOHAIN AND 50 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH WA/150/2020	TAPAN KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH I.A.(Civil)/1754/2020 in WA/150/2020	TAPAN KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH

39	WITH WA/160/2020	PULAK KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DUTT MR. A K AZAD MR A U AHMED	SC, HEALTH
		THE STATE OF ASSAM AND 2 ONS.	MS. H SARMA	
	WITH I.A.(Civil)/1857/2020 in WA/160/2020	PULAK KALITA AND 2 ORS. Versus	MR. D DUTT MR. A K AZAD	SC, HEALTH
	III WA(100/2020	THE STATE OF ASSAM AND 2 ORS.	MR A U AHMED MS. H SARMA	
40	WITH WA/166/2020	SUBAL KALITA AND 2 ORS.	MR. D DUTT	SC, HEALTH
40	WA/100/2020	Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K AZAD MR A U AHMED	JC, HEALIH
	WITH			
	I.A.(Civil)/1863/2020 in WA/166/2020	SUBAL KALITA AND 2 ORS. Versus	MR. D DUTT MR. A K AZAD	SC, HEALTH
		THE STATE OF ASSAM AND 4 ORS.	MR A U AHMED	
41	WITH WA/168/2020	BIMAL CH. SARMA AND 3 ORS.	MR. D DUTT	SC, HEALTH
41	WAY 100/2020	Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K AZAD MR A U AHMED	JC, HLALIII
	WITH	THE STATE OF ASSAULAND 5 ONS.	PHONO APPLED	
	I.A.(Civil)/1864/2020 in WA/168/2020	BIMAL CH. SARMA AND 3 ORS. Versus	MR. D DUTT MR. A K AZAD	SC, HEALTH
		THE STATE OF ASSAM AND 3 ORS.	MR A U AHMED	
42	WITH WA/172/2020	DIPUMANI SAIKIA AND 7 ORS. Versus	MR. D DUTT MR. A K AZAD	SC, HEALTH
		THE STATE OF ASSAM AND 7 ORS.	MR A U AHMED MS. H SARMA	
	WITH			
	I.A.(Civil)/1906/2020 in WA/172/2020	DIPUMANI SAIKIA AND 7 ORS. Versus	MR. D DUTT MR. A K AZAD	SC, HEALTH
	W W 172/2020	THE STATE OF ASSAM AND 7 ORS.	MR A U AHMED MS. H SARMA	
	WITH			
43	WA/173/2020	MINTU BARUAH AND ANR. Versus	MR. D DUTT MR. A K AZAD	SC, HEALTH
		THE STATE OF ASSAM AND 3 ORS.	MR A U AHMED MS. H SARMA	
	WITH			
	I.A.(Civil)/1907/2020 in WA/173/2020	MINTU BARUAH AND ANR. Versus	MR. D DUTT MR. A K AZAD	SC, HEALTH
		THE STATE OF ASSAM AND 3 ORS.	MR A U AHMED MS. H SARMA	
	WITH			
44	WA/194/2020	ARUP BORPATRA GOHAIN AND 17 ORS. Versus	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
	WITH	THE STATE OF ASSAM AND 5 ORS.		
	WITH I.A.(Civil)/2069/2020 in WA/194/2020	ARUP BORPATRA GOHAIN AND 17 ORS. Versus	MR. U K NAIR MR. H ALI	SC, HEALTH SC, FINANCE
	W W7(134)2020	THE STATE OF ASSAM AND 5 ORS.	PIK II ALI	JC, I INAIVEL
45	WITH	ANANTA MALAKAR AND ORG	MD D DUTTA	66 11541 711
45	WA/43/2021	ANANTA MALAKAR AND ORS. Versus	MR. D DUTTA MR. D DUTTA	SC, HEALTH
		THE STATE OF ASSAM AND ORS. (D)	MR A U AHMED MS. H SARMA	
16	WITH	TADAN DAS AND 2 OBS	MP D DITT	CC HEVITH
46	WA/59/2021	TAPAN DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DUTT MR A U AHMED MS. H SARMA	SC, HEALTH
	WITH	5 7.112 51 7.05/10/7145 7 5115.		
	I.A.(Civil)/320/2021 in WA/59/2021	TAPAN DAS AND 2 ORS. Versus	MR. D DUTT MR A U AHMED	SC, HEALTH
	,	THE STATE OF ASSAM AND 4 ORS.	MS. H SARMA	

	WITH			
47	WA/60/2021	CHINMOY CHAKRABARTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC, HEALTH SC, BTC
48	WA/290/2021 FIXED	ANANDA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY MISS. R R KAKATI MR D K ROY MS. I KAKATI	SC, AG SC, HEALTH
49	WA/300/2021 CAVT. NO.06602/021, B/O	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR SISHIR DUTTA (FOR CAVEATOR) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
50	WA/301/2021 B/O	MAHBUBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A K TALUKDAR (FOR CAVEATOR) SC, REVENUE

LEAVE -	NOTE OF ADVOCATES FOR 09/11/2021				
1)	MR S SARMA	25-10-2021	То	12-11-2021	
2)	MR. A DAS	25-10-2021	То	12-11-2021	
3)	DR. B N GOGOI	27-10-2021	То	26-11-2021	
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021	
5)	MR. R K JAIN	27-10-2021	To	10-12-2021	
6)	MR. A K RAY	01-11-2021	To	15-11-2021	
7)	MR. I GOGOI	01-11-2021	To	15-11-2021	
8)	MISS T DAS	01-11-2021	To	15-11-2021	
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021	
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021	
11)	MR. U SARMA	10-11-2021	To	11-11-2021	
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021	
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021	
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021	
15)	MR. S SINHA	09-11-2021	To	18-11-2021	
16)	MR. S SAHU	09-11-2021	To	12-11-2021	
17)	MR S SANCHETI	11-11-2021	To	26-11-2021	



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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 2

[DIVISION BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO DIVISION BENCH-II), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No. Case Number		Main Parties	Petitioner Advocate	Respondent Advocate
		<u>ORDERS</u>		
18	I.A.(Civil)/906/2021 FIXED in WA/3064/2021 WITH	NAZRA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM SC, REVENUE SC, GMC
	WA/3064/2021 (Filing Number)	NAZARA AHMED Versus THE STATE OF ASSAM AND 5 ORS. E	MR. N N B CHOUDHURY	
19	I.A.(Civil)/1786/2021 FIXED in PIL/37/2021	INDRAJAY CHAKMA AND 2 OTHERS Versus SHILADITYA DEV AND OTHERS	MR. S. DEY	GA, ASSAM SC, FOREST
	WITH PIL/37/2021	SHILADITYA DEV Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/1870/2021 in PIL/37/2021	ABDUL GANI AND 3 ORS. Versus SHILADITYA DEV AND 5 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR B KAUSHIK SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 09/11/2021

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1) MR S SARMA 25-10-2021 To 12-11-2021 2) MR. A DAS 25-10-2021 To 12-11-2021 3) DR. B N GOGOI 27-10-2021 To 26-11-2021 4) MR. L P SHARMA 25-10-2021 To 23-12-2021 5) MR. R K JAIN 27-10-2021 To 10-12-2021 6) MR. A K RAY 01-11-2021 To 15-11-2021 7) MR. I GOGOI 01-11-2021 To 15-11-2021 8) MISS T DAS 01-11-2021 To 15-11-2021 9) MR. M H RAJBARBHUIYAN 08-11-2021 To 15-11-2021 10) MS. S G BARUAH 08-11-2021 To 15-11-2021 11) MR. U SARMA 10-11-2021 To 11-11-2021 12) MR. A J SAIKIA 11-11-2021 To 18-11-2021 13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 18-11-2021 15) MR. S SINHA 09-11-2021 To 12-11-2021					
3) DR. B N GOGOI 27-10-2021 To 26-11-2021 4) MR. L P SHARMA 25-10-2021 To 23-12-2021 5) MR. R K JAIN 27-10-2021 To 10-12-2021 6) MR. A K RAY 01-11-2021 To 15-11-2021 7) MR. I GOGOI 01-11-2021 To 15-11-2021 8) MISS T DAS 01-11-2021 To 15-11-2021 9) MR. M H RAJBARBHUIYAN 08-11-2021 To 12-11-2021 10) MS. S G BARUAH 08-11-2021 To 15-11-2021 11) MR. U SARMA 10-11-2021 To 11-11-2021 12) MR. A J SAIKIA 11-11-2021 To 18-11-2021 13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	1)	MR S SARMA	25-10-2021	To	12-11-2021
4)MR. L P SHARMA25-10-2021To23-12-20215)MR. R K JAIN27-10-2021To10-12-20216)MR. A K RAY01-11-2021To15-11-20217)MR. I GOGOI01-11-2021To15-11-20218)MISS T DAS01-11-2021To15-11-20219)MR. M H RAJBARBHUIYAN08-11-2021To12-11-202110)MS. S G BARUAH08-11-2021To15-11-202111)MR. U SARMA10-11-2021To11-11-202112)MR. A J SAIKIA11-11-2021To18-11-202113)MR. R C SANCHATI10-11-2021To29-11-202114)MR. A K GUPTA09-11-2021To12-11-202115)MR. S SINHA09-11-2021To18-11-202116)MR. S SAHU09-11-2021To12-11-2021	2)	MR. A DAS	25-10-2021	To	12-11-2021
5) MR. R K JAIN 27-10-2021 To 10-12-2021 6) MR. A K RAY 01-11-2021 To 15-11-2021 7) MR. I GOGOI 01-11-2021 To 15-11-2021 8) MISS T DAS 01-11-2021 To 15-11-2021 9) MR. M H RAJBARBHUIYAN 08-11-2021 To 12-11-2021 10) MS. S G BARUAH 08-11-2021 To 15-11-2021 11) MR. U SARMA 10-11-2021 To 11-11-2021 12) MR. A J SAIKIA 11-11-2021 To 18-11-2021 13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
6) MR. A K RAY 01-11-2021 To 15-11-2021 7) MR. I GOGOI 01-11-2021 To 15-11-2021 8) MISS T DAS 01-11-2021 To 15-11-2021 9) MR. M H RAJBARBHUIYAN 08-11-2021 To 12-11-2021 10) MS. S G BARUAH 08-11-2021 To 15-11-2021 11) MR. U SARMA 10-11-2021 To 11-11-2021 12) MR. A J SAIKIA 11-11-2021 To 18-11-2021 13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
7) MR. I GOGOI 01-11-2021 To 15-11-2021 8) MISS T DAS 01-11-2021 To 15-11-2021 9) MR. M H RAJBARBHUIYAN 08-11-2021 To 12-11-2021 10) MS. S G BARUAH 08-11-2021 To 15-11-2021 11) MR. U SARMA 10-11-2021 To 11-11-2021 12) MR. A J SAIKIA 11-11-2021 To 18-11-2021 13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	5)	MR. R K JAIN	27-10-2021	To	10-12-2021
8) MISS T DAS 01-11-2021 To 15-11-2021 9) MR. M H RAJBARBHUIYAN 08-11-2021 To 12-11-2021 10) MS. S G BARUAH 08-11-2021 To 15-11-2021 11) MR. U SARMA 10-11-2021 To 11-11-2021 12) MR. A J SAIKIA 11-11-2021 To 18-11-2021 13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	6)	MR. A K RAY	01-11-2021	To	15-11-2021
9) MR. M H RAJBARBHUIYAN 08-11-2021 To 12-11-2021 10) MS. S G BARUAH 08-11-2021 To 15-11-2021 11) MR. U SARMA 10-11-2021 To 11-11-2021 12) MR. A J SAIKIA 11-11-2021 To 18-11-2021 13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	7)	MR. I GOGOI	01-11-2021	To	15-11-2021
10) MS. S G BARUAH 08-11-2021 To 15-11-2021 11) MR. U SARMA 10-11-2021 To 11-11-2021 12) MR. A J SAIKIA 11-11-2021 To 18-11-2021 13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	8)	MISS T DAS	01-11-2021	To	15-11-2021
11) MR. U SARMA 10-11-2021 To 11-11-2021 12) MR. A J SAIKIA 11-11-2021 To 18-11-2021 13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
12) MR. A J SAIKIA 11-11-2021 To 18-11-2021 13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
13) MR. R C SANCHATI 10-11-2021 To 29-11-2021 14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	11)	MR. U SARMA	10-11-2021	To	11-11-2021
14) MR. A K GUPTA 09-11-2021 To 12-11-2021 15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
15) MR. S SINHA 09-11-2021 To 18-11-2021 16) MR. S SAHU 09-11-2021 To 12-11-2021	13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
16) MR. S SAHU 09-11-2021 To 12-11-2021	14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
	15)	MR. S SINHA	09-11-2021	To	18-11-2021
17) MR S SANCHETI 11-11-2021 To 26-11-2021	16)	MR. S SAHU	09-11-2021	To	12-11-2021
	17)	MR S SANCHETI	11-11-2021	To	26-11-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		WITHDRAWAL		
	WP(C)/3318/2021 B/O	JOYDEEP DAS AND 2 ORS Versus THE OIL INDIA LIMITED AND 4 ORS	MR. M SMITH MR. A K BARUAH MR S A HUSSAIN	MR S N SARMA SENIOR ADVOCATE MR B D DAS MR H K SARMA MR. M HUSSAIN MR. K KALITA MS. S GHOSH MR. D THAOSEN MS. C BASUMATARY ASSTT.S.G.I. GA, AP SC, OIL
	WP(C)/5017/2021 B/O	JYOTI FORGE AND FABRICATION PVT LTD Versus THE ASSAM POLICE HOUSING CORPORATION LIMITED AND 2 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
	WP(C)/5322/2021 B/O	JYOTI FORGE AND FABRICATION PVT LTD Versus THE ASSAM POLICE HOUSING CORPORATION LIMITED AND 2 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
		MOTION		
	WP(C)/5856/2021 BY SLIP, WITH WP(C)/416/2012 (D/O)	RAM KARAN LODHI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM SC, REVENUE
		ORDER (IMPLEADMENT OF PA	ARTY)	
	I.A.(Civil)/1877/2021 (CONNECTED WITH ITEM NO. 15 IN THE DAILY CAUSE LIST) B/O in WP(C)/5338/2021	M/S PUBERUN, Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S GOSWAMI MS R DEKA	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY

	\\(\T\)				
	WITH I.A.(Civil)/1878/2021	M/S PUBERUN		MR. S S GOSWAMI	MR. K N CHOUDHURY
	, ,,	Versus		MS R DEKA	GA, ASSAM
		THE STATE OF ASSAM AND 3 ORS	5		MR. J PATOWARY
	WITH I.A.(Civil)/1879/2021	M/S CHANDRAA HOSIERY WORKS		MR. S S GOSWAMI	MR. K N CHOUDHURY
	I.A.(CIVII)/10/9/2021	Versus)	MS R DEKA	GA, ASSAM
		THE STATE OF ASSAM AND 3 ORS	5.		MR. J PATOWARY
	WITH				
	I.A.(Civil)/1880/2021	M/S CHANDRAA HOSIERY WORKS	;	MR. S S GOSWAMI	MR. K N CHOUDHURY
		Versus THE STATE OF ASSAM AND 3 ORS		MS R DEKA	GA, ASSAM MR. J PATOWARY
:===	NOTE OF ADVOCATES FOR 09/1				
=== 1					
=== 1 AVE 1			To	12-11-2021	
=== 1 3VA 1 3VA	NOTE OF ADVOCATES FOR 09/1	1/2021	то То	12-11-2021 12-11-2021	
=== AVE I 	NOTE OF ADVOCATES FOR 09/1	1/2021 25-10-2021	. •		
:==: AVE I	NOTE OF ADVOCATES FOR 09/1 MR S SARMA MR. A DAS	1/2021 	То	12-11-2021	
	MR S SARMA MR. A DAS DR. B N GOGOI	1/2021 	To To	12-11-2021 26-11-2021	
= = = = 1	MR S SARMA MR. A DAS DR. B N GOGOI MR. L P SHARMA	25-10-2021 27-10-2021 25-10-2021 25-10-2021	To To To	12-11-2021 26-11-2021 23-12-2021	
	MR S SARMA MR. A DAS DR. B N GOGOI MR. L P SHARMA MR. R K JAIN	25-10-2021 27-10-2021 25-10-2021 27-10-2021 27-10-2021	To To To To	12-11-2021 26-11-2021 23-12-2021 10-12-2021	
	MR S SARMA MR. A DAS DR. B N GOGOI MR. L P SHARMA MR. R K JAIN MR. A K RAY	25-10-2021 25-10-2021 27-10-2021 25-10-2021 27-10-2021 27-10-2021 01-11-2021	To To To To	12-11-2021 26-11-2021 23-12-2021 10-12-2021 15-11-2021	
	MR S SARMA MR. A DAS DR. B N GOGOI MR. L P SHARMA MR. R K JAIN MR. A K RAY MR. I GOGOI	25-10-2021 25-10-2021 25-10-2021 27-10-2021 25-10-2021 27-10-2021 01-11-2021	To To To To To To To	12-11-2021 26-11-2021 23-12-2021 10-12-2021 15-11-2021 15-11-2021	

10-11-2021

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11-11-2021

18-11-2021

29-11-2021

12-11-2021

18-11-2021

12-11-2021

26-11-2021

1) 2) 3) 4) 5) 6) 7) 8) 9) 10) 11)

12)

13)

14)

15)

16)

17)

MR. U SARMA

MR. A J SAIKIA

MR. A K GUPTA

MR S SANCHETI

MR. S SINHA

MR. S SAHU

MR. R C SANCHATI



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO SPECIAL DIVISION BENCH), ALONG WITH THE FOLLOWING MATTERS]

| Sr.N | o. Case Number | Main Parties | | Petitioner Advocate | Respondent Advocate |
|-------------------|---|---|----|--|---------------------|
| | | ORDERS | | | |
| 6 | I.A.(Crl.)/404/2021
WITH OFFICE NOTE AND LCR,
FIXED
in Crl.A./162/2021 | JAMER ALI @ JOMER ALI
Versus
THE STATE OF ASSAM AND ANR. | | MR H R A CHOUDHURY
MR. A AHMED
MR. I U CHOWDHURY | PP, ASSAM |
| | WITH
Crl.A./162/2021 | JAMER ALI @ JOMER ALI
Versus
THE STATE OF ASSAM AND ANR. | | MR H R A CHOUDHURY
MR. A AHMED
MR. I U CHOWDHURY | PP, ASSAM |
| ===: | NOTE OF ADVOCATES FOR 09/12 | ===== | | | |
| 1) | MR S SARMA | | To | 12-11-2021 | |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 | |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 | |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 | |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 | |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 | |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 | |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 | |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 | |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 | |
| 11) | MR. U SARMA | 10-11-2021 | To | 11-11-2021 | |
| 12) | MR. A J SAIKIA | 11-11-2021 | To | 18-11-2021 | |
| 13) | MR. R C SANCHATI | 10-11-2021 | To | 29-11-2021 | |
| 1 4 \ | MR. A K GUPTA | 09-11-2021 | To | 12-11-2021 | |
| 14) | MD C CINILIA | 09-11-2021 | To | 18-11-2021 | |
| , | MR. S SINHA | 03 11 2021 | | | |
| 14)
15)
16) | MR. S SAHU | 09-11-2021 | То | 12-11-2021 | |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 (RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

| Sr.No | o. Case Number | Main Parties | _ _ | Petitioner Advocate | Respondent Advocate |
|--------------------|------------------------------|---|------------|--|---------------------|
| | | MOTION | | | |
| 57 | Crl.Pet./640/2021
B/O | ABUB AHMED MAZUMDER AND 3 O Versus THE STATE OF ASSAM AND ANR | RS | MR. S BANIK
A N HUSSAIN
MS F BEGUM | PP, ASSAM |
| 58 | AB/3685/2021
B/O | ASIM SARKAR
Versus
THE STATE OF ASSAM | | MR. M BISWAS
MS M DAS | PP, ASSAM |
| ====
LEAVE
- | : NOTE OF ADVOCATES FOR 09/1 | | === | | |
| 1) | MR S SARMA | |
To | 12-11-2021 | |
| 2) | MR. A DAS | 25-10-2021 | То | 12-11-2021 | |
| 3) | DR. B N GOGOI | 27-10-2021 | То | 26-11-2021 | |
| 4) | MR. L P SHARMA | 25-10-2021 | То | 23-12-2021 | |
| 5) | MR. R K JAIN | 27-10-2021 | То | 10-12-2021 | |
| 6) | MR. A K RAY | 01-11-2021 | То | 15-11-2021 | |
| 7) | MR. I GOGOI | 01-11-2021 | То | 15-11-2021 | |
| 8) | MISS T DAS | 01-11-2021 | То | 15-11-2021 | |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | То | 12-11-2021 | |
| 10) | MS. S G BARUAH | 08-11-2021 | То | 15-11-2021 | |
| 11) | MR. U SARMA | 10-11-2021 | То | 11-11-2021 | |
| 12) | MR. A J SAIKIA | | То | 18-11-2021 | |
| 13) | MR. R C SANCHATI | 10-11-2021 | То | 29-11-2021 | |
| 14) | MR. A K GUPTA | 09-11-2021 | То | 12-11-2021 | |
| 15) | MR. S SINHA | 09-11-2021 | То | 18-11-2021 | |

 16)
 MR. S SAHU
 09-11-2021
 To 12-11-2021

 17)
 MR S SANCHETI
 11-11-2021
 To 26-11-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA COURT NO: 8

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE

ITEM NO.2 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

MISS T DAS

8)

| Sr.No | o. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------------------|---|---|---|---|
| | | MOTION | | |
| 8 | WP(C)/4794/2021
FIXED (PERSONAL APPEARANCE) | MS. DIPTI SAIKIA @ DIPTI HAZARIKA
Versus
THE STATE OF ASSAM AND 2 ORS. | MR. S ISLAM
MS. C KALITA | SC, ELEM. EDU
GA, ASSAM |
| | | <u>ADMISSION</u> | | |
| 9 | WP(C)/3208/2021
CAVT. NO.04182/021,
BY SLIP | ABDUL AZIZ AHMED Versus THE STATE OF ASSAM AND 5 ORS. | MR H R A CHOUDHURY
MR F U BARBHUIYA
MR. H ALI | SC, SEC. EDU. MR. R P KAKOTI SR. ADV (r-6) MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR (r-5) FOR CAVEATOR |
| ===
EAVE | NOTE OF ADVOCATES FOR 09/11/2 | | | |
| | | | | |
|

1) | MR S SARMA |

25-10-2021 T | o 12-11-2021 | |
| | MR S SARMA
MR. A DAS | | To 12-11-2021 | |
| 2) | | 25-10-2021 T | | |
| 2) | MR. A DAS | 25-10-2021 T
27-10-2021 T | o 12-11-2021 | |
| 2)
3)
4) | MR. A DAS
DR. B N GOGOI | 25-10-2021 T
27-10-2021 T
25-10-2021 T | o 12-11-2021
o 26-11-2021 | |
| 1)
2)
3)
4)
5) | MR. A DAS
DR. B N GOGOI
MR. L P SHARMA | 25-10-2021 T
27-10-2021 T
25-10-2021 T
27-10-2021 T | 70 12-11-2021
70 26-11-2021
70 23-12-2021 | |

To

15-11-2021

01-11-2021

| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
|-----|-----------------------|------------|----|------------|
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR. U SARMA | 10-11-2021 | To | 11-11-2021 |
| 12) | MR. A J SAIKIA | 11-11-2021 | To | 18-11-2021 |
| 13) | MR. R C SANCHATI | 10-11-2021 | To | 29-11-2021 |
| 14) | MR. A K GUPTA | 09-11-2021 | To | 12-11-2021 |
| 15) | MR. S SINHA | 09-11-2021 | To | 18-11-2021 |
| 16) | MR. S SAHU | 09-11-2021 | To | 12-11-2021 |
| 17) | MR S SANCHETI | 11-11-2021 | To | 26-11-2021 |
| | | | | |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

| Sr.No | o. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|--------------------------------|--|--|---------------------|
| | | MOTION | | |
| 80 | AB/3684/2021
B/O | SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM | MR. M U MAHMUD
MR S H MAHMUD
Q A AKHTAR
MS. M BEGUM | PP, ASSAM |
| | | BAIL HEARING (BA) | | |
| 81 | Bail Appln./2391/2021
FIXED | PRASANNA SALOI
Versus
THE STATE OF ASSAM | MR. R SARMA
MR N BORO | PP, ASSAM |
| 82 | Bail Appln./2814/2021
FIXED | BIJOY BANIA Versus THE STATE OF ASSAM | MR. L GOGOI | PP, ASSAM |
| 83 | Bail Appln./2867/2021
FIXED | AKASH YADAV @ RAJIB GOWALA YADAV Versus
THE STATE OF ASSAM | MR S M ABDULLAH P
MR. S RAHMAN
MR. J ALI
MD R ISLAM | PP, ASSAM |
| 84 | Bail Appln./2949/2021
FIXED | FALU MIYA
Versus
THE STATE OF ASSAM | MR. N HAQUE
MR M HUSSAIN | PP, ASSAM |
| | WITH | | | |
| 85 | AB/3409/2021 | ASAMUDDIN AND ANR Versus THE STATE OF ASSAM | DR. B AHMED
MR K UDDIN
MR. A K AZAD | PP, ASSAM |
| | | BAIL HEARING | | |
| 86 | AB/3309/2021
FIXED | JEHERUL ISLAM @ JEHERUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM | MR S M ABDULLAH P
MR. J ALI
MD R ISLAM | PP, ASSAM |
| | | ORDERS | | |

I.A.(Crl.)/470/2021 B/O

in Bail Appln./2482/2021

AMIT KHETOWAT Versus THE STATE OF ASSAM MR. P P BARUAH MR. A CHAUDHURY PP, ASSAM

WITH

Bail Appln./2482/2021

AMIT KHETAWAT @ RAJ KETOWAT @

AMIT KHETAWAT @ RAJ KETOWAT @

AMIT KHETOWAT

Versus THE STATE OF ASSAM MR. B K MAHAJAN MR. P P BARUAH

MR. A CHAUDHURY

MR. PK DAS MR. D BORA MR. N MAHAJAN MR. S NEOG MS. S G BARUAH

PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/11/2021

| - | | | | |
|-----|-----------------------|------------|----|------------|
| | | | | |
| 1) | MR S SARMA | 25-10-2021 | То | 12-11-2021 |
| 2) | MR. A DAS | 25-10-2021 | То | 12-11-2021 |
| 3) | DR. B N GOGOI | 27-10-2021 | То | 26-11-2021 |
| 4) | MR. L P SHARMA | 25-10-2021 | То | 23-12-2021 |
| 5) | MR. R K JAIN | 27-10-2021 | То | 10-12-2021 |
| 6) | MR. A K RAY | 01-11-2021 | То | 15-11-2021 |
| 7) | MR. I GOGOI | 01-11-2021 | То | 15-11-2021 |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 |
| 11) | MR. U SARMA | 10-11-2021 | To | 11-11-2021 |
| 12) | MR. A J SAIKIA | 11-11-2021 | To | 18-11-2021 |
| 13) | MR. R C SANCHATI | 10-11-2021 | To | 29-11-2021 |
| 14) | MR. A K GUPTA | 09-11-2021 | To | 12-11-2021 |
| 15) | MR. S SINHA | 09-11-2021 | То | 18-11-2021 |
| 16) | MR. S SAHU | 09-11-2021 | То | 12-11-2021 |
| 17) | MR S SANCHETI | 11-11-2021 | To | 26-11-2021 |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

| Sr.No. Case Number | | Main Parties | | Petitioner Advocate | Respondent Advocate |
|--|--|--|-------------------------------|--|---------------------|
| | | WITHDRA | WAL | | |
| 66 | Bail Appln./2783/2021
B/O | MD. SAHAB UDDIN ALI @ BABL
MATIUR
Versus
THE STATE OF ASSAM | | MR. B CHOWDHURY | PP, ASSAM |
| | | MOTION (| <u>(BA)</u> | | |
| 67 | Bail Appln./3107/2021
FIXED | JAKIR HUSSAIN
Versus
THE STATE OF ASSAM | | MR M AHMED | PP, ASSAM |
| | | | | | |
| ====
LEAVE | ====================================== | | | | |
| ====
LEAVE
-
 | NOTE OF ADVOCATES FOR 09/1 | | | | |
| ====
LEAVE
-

1) | | | To | 12-11-2021 | |
| -

1) | NOTE OF ADVOCATES FOR 09/1 | 11/2021 |
То
То | 12-11-2021
12-11-2021 | |
| 1)
2) | NOTE OF ADVOCATES FOR 09/1 | 11/2021

25-10-2021 | | | |
| 1)
2)
3) | MR S SARMA MR. A DAS | 11/2021
 | То | 12-11-2021 | |
| 1)
2)
3)
4) | MR S SARMA MR. A DAS DR. B N GOGOI | 11/2021
 | To
To | 12-11-2021
26-11-2021 | |
| 1)
2)
3)
4) | MR S SARMA MR. A DAS DR. B N GOGOI MR. L P SHARMA | 11/2021
 | To
To
To | 12-11-2021
26-11-2021
23-12-2021 | |
| 1)
2)
3)
4)
5) | MR S SARMA MR. A DAS DR. B N GOGOI MR. L P SHARMA MR. R K JAIN | 25-10-2021
25-10-2021
27-10-2021
25-10-2021
27-10-2021
27-10-2021 | To
To
To | 12-11-2021
26-11-2021
23-12-2021
10-12-2021 | |
| 1)
2)
3)
4)
5)
6) | MR S SARMA MR. A DAS DR. B N GOGOI MR. L P SHARMA MR. R K JAIN MR. A K RAY | 25-10-2021
25-10-2021
27-10-2021
25-10-2021
27-10-2021
27-10-2021
01-11-2021 | To
To
To
To | 12-11-2021
26-11-2021
23-12-2021
10-12-2021
15-11-2021 | |
| 1)
2)
3)
4)
5)
6)
7) | MR S SARMA MR. A DAS DR. B N GOGOI MR. L P SHARMA MR. R K JAIN MR. A K RAY MR. I GOGOI | 25-10-2021
25-10-2021
27-10-2021
25-10-2021
27-10-2021
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01-11-2021 | To To To To To To To | 12-11-2021
26-11-2021
23-12-2021
10-12-2021
15-11-2021
15-11-2021 | |
| 1) 2) 3) 4) 5) 6) 7) 8) | MR S SARMA MR. A DAS DR. B N GOGOI MR. L P SHARMA MR. A K JAIN MR. A K RAY MR. I GOGOI MISS T DAS | 25-10-2021
25-10-2021
27-10-2021
25-10-2021
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27-10-2021
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01-11-2021 | To To To To To To To To | 12-11-2021
26-11-2021
23-12-2021
10-12-2021
15-11-2021
15-11-2021 | |
| 1)
2)
3)
4)
5) | MR S SARMA MR. A DAS DR. B N GOGOI MR. L P SHARMA MR. A K RAY MR. I GOGOI MISS T DAS MR. M H RAJBARBHUIYAN | 25-10-2021
25-10-2021
27-10-2021
25-10-2021
27-10-2021
27-10-2021
01-11-2021
01-11-2021
01-11-2021
08-11-2021 | To | 12-11-2021
26-11-2021
23-12-2021
10-12-2021
15-11-2021
15-11-2021
15-11-2021 | |

| 13) | MR. R C SANCHATI | 10-11-2021 | То | 29-11-2021 |
|-----|------------------|------------|----|------------|
| 14) | MR. A K GUPTA | 09-11-2021 | To | 12-11-2021 |
| 15) | MR. S SINHA | 09-11-2021 | To | 18-11-2021 |
| 16) | MR. S SAHU | 09-11-2021 | To | 12-11-2021 |
| 17) | MR S SANCHETI | 11-11-2021 | To | 26-11-2021 |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-III, FROM ITEM NO. 68 TO 133) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

| Sr.No | o. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|-------------------------------|--|---|---|
| | | JUDGMENT | | |
| 23 | WP(C)/345/2021
AT 10:30 AM | AJANTA RAY
Versus
THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY
MR. P J SAIKIA
MR. L N DIHINGIA
MR. A K SAHU | SC, RMSA
SC, TET
GA, ASSAM
MS. P CHAKRABORTY (SC
SEC EDU., R-1,5) |
| 24 | WITH
WP(C)/409/2021 | GITANJALI DIHINGIA
Versus
THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY
MR. P J SAIKIA
MR. A K SAHU | SC, SEC. EDU.
GA, ASSAM |
| 25 | WITH
WP(C)/457/2021 | MANASH JYOTI SAIKIA AND ANR.
Versus
THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY
MR. P J SAIKIA
MR. L N DIHINGIA | SC, SEC. EDU.
SC, SEC. EDU.
SC, ASSAM |
| 26 | WITH
WP(C)/622/2021 | JOHIRUL ISLAM
Versus
THE STATE OF ASSAM AND 5 ORS | MR. P J SAIKIA
MR. L N DIHINGIA
MR. A K SAHU | GA, ASSAM
SC, ELEM. EDU
GA, ASSAM |
| 27 | WITH
WP(C)/646/2021 | RATUL BARMAN Versus THE STATE OF ASSAM AND 4 ORS | MR. P J SAIKIA
MR. L N DIHINGIA
MR. A K SAHU | SC, SEC. EDU.
GA, ASSAM |
| 28 | WITH
WP(C)/662/2021 | SNEHALATA ROY Versus THE STATE OF ASSAM AND 7 ORS. | MR. A DEKA | SC, RMSA
SC, RMSA
SC, TET
GA, ASSAM |
| 29 | WITH
WP(C)/664/2021 | MAHESH RABIDAS Versus THE STATE OF ASSAM AND 5 ORS | MR. P J SAIKIA
MR. L N DIHINGIA
MR. R R KAUSHIK | SC, SEC. EDU.
GA, ASSAM |

| 30 | WITH WP(C)/670/2021 | PARTHA NARAYAN SINHA AND ANR. Versus | MR. P J SAIKIA
MR. L N DIHINGIA | SC, RMSA
SC, RMSA |
|----------|---|---|------------------------------------|---|
| | | THE STATE OF ASSAM AND 4 ORS. ADMISSION | MR. A K SAHU | GA, ASSAM |
| 21 | I.A.(Civil)/1826/2021 | NEW TECH STEEL AND ALLOYS PVT. LTD | O MD M MODE | SC, APDCL |
| 31 | FIXED | Versus | MR. P K SHARMA | SC, APDCL |
| | in WP(C)/2107/2020 | THE STATE OF ASSAM AND 7 ORS. | | |
| | WITH
WP(C)/2107/2020 | NEW TECH STEEL AND ALLOYS PVT. LTI | O MR D K MISHRA | GA, ASSAM |
| | W (C)/2107/2020 | Versus | MR. M MORE | SC, APDCL |
| | | THE STATE OF ASSAM AND 7 ORS. | MR. P K SHARMA | MR. P N GOSWAMI (r-3) |
| 32 | WITH
WP(C)/5392/2020 | NEW TECH STEEL AND ALLOYS PVT LTD | MR D K MISHRA | GA, ASSAM |
| | | Versus | MR. M MORE | SC, APDCL |
| | WITH | THE STATE OF ASSAM AND 9 ORS | MR. P K SHARMA | MR. P N GOSWAMI (r-3) |
| 33 | WP(C)/5427/2020 | NEW TECH STEEL AND ALLOYS PVT LTD | MR D K MISHRA | GA, ASSAM |
| | | Versus | MR. M MORE | SC, APDCL |
| | WITH | THE STATE OF ASSAM AND 9 ORS | | MR. P N GOSWAMI |
| | I.A.(Civil)/1098/2021 | ASSAM POWER DISTRIBUTION COMPAN | Y SC, APDCL | GA, ASSAM |
| | in WP(C)/5427/2020 | LIMITED AND 6 ORS. | | MR D K MISHRA |
| | | Versus NEW TECH STEEL AND ALLOYS PVT. LTI |). | MR. M MORE |
| | | AND 3 ORS. | | |
| | | <u>ORDERS</u> | | |
| 34 | I.A.(Civil)/1544/2020 | BINOD CHANDRA BARMAN | MR. L C DEY | MR K R BARUAH |
| | WITH LCR, WITH CAVEAT 246/2020, FIXED | Versus AGRICULTURAL AND PROCESSED FOOD | MR H Dey | MR. K N CHOUDHURY |
| | in WP(C)/2933/2020 | PRODUCTS EXPORTS DEVELOPMENT | | |
| | | AUTHORITY (APEADA) | | |
| | WITH
WP(C)/2933/2020 | AGRICULTURAL AND PROCESSED FOOD | MR. K N CHOUDHURY | MR. L C DEY |
| | (0)/2333/2020 | PRODUCTS EXPORTS DEVELOPMENT | THE KIN CHOOD HOW | MR H Dey |
| | | AUTHORITY (APEADA) Versus | | ASSTT.S.G.I. |
| | | THE UNION OF INDIA AND 2 ORS | | |
| | WITH | | | |
| | I.A.(Civil)/2029/2020
in WP(C)/2933/2020 | AGRICULTURAL AND PROCESSED FOOD
PRODUCTS EXPORTS DEVELOPMENT | MR. K N CHOUDHURY | MR H Dey |
| | (3)/2333/2020 | AUTHORITY (APEADA) | | |
| | | Versus
BINOD BARMAN | | |
| 35 | Cont.Cas(C)/255/2021 | SMTI. SUKRITI DAS | MR. I ALAM | MS. M BHATTACHARJEE (R- |
| | FIXED | Versus | MR. T SK | 1,3) |
| | | M S MANIVANNAN, IAS AND 5 ORS | | MISS. S PRASAD (R-1,3) |
| | :====================================== | ====================================== | ========= | ======================================= |
| LEAVE | NOTE OF ADVOCATES FOR 09/1 | 1/2021 | | |
| | | | | |
| 1) | MR S SARMA | 25-10-2021 To | 12-11-2021 | |
| 2) | MR. A DAS | 25-10-2021 To | 12-11-2021 | |
| _,
3) | DR. B N GOGOI | 27-10-2021 To | 26-11-2021 | |
| 4) | MR. L P SHARMA | 25-10-2021 To | 23-12-2021 | |
| 5) | MR. R K JAIN | 27-10-2021 To | 10-12-2021 | |
| 6) | MR. A K RAY | 01-11-2021 To | 15-11-2021 | |
| 7) | MR. I GOGOI | 01-11-2021 To | 15-11-2021 | |
| 8) | MISS T DAS | 01-11-2021 To | 15-11-2021 | |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 To | 12-11-2021 | |
| 10) | MS. S G BARUAH | 08-11-2021 To | 15-11-2021 | |
| 11) | MR. U SARMA | 10-11-2021 To | 11-11-2021 | |

| 12) | MR. A J SAIKIA | 11-11-2021 | To | 18-11-2021 |
|-----|------------------|------------|----|------------|
| 13) | MR. R C SANCHATI | 10-11-2021 | To | 29-11-2021 |
| 14) | MR. A K GUPTA | 09-11-2021 | To | 12-11-2021 |
| 15) | MR. S SINHA | 09-11-2021 | To | 18-11-2021 |
| 16) | MR. S SAHU | 09-11-2021 | To | 12-11-2021 |
| 17) | MR S SANCHETI | 11-11-2021 | To | 26-11-2021 |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV,FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

| Sr.N | o. Case Number | Main Parties | | Petitioner Advocate | Respondent Advocate |
|---------------------|--|---|------|-------------------------------|-------------------------------------|
| | | WITHDRAWA | L | | |
| 26 | B/O, WITH OFFICE NOTE | MONTAZ ALI
Versus
THE STATE OF ASSAM AND 8 ORS | | MS. P ADHIKARI
MR R SINGHA | GA, ASSAM
SC, FINANCE
SC, PWD |
| ===
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EAVI | ====================================== | | ===: | ========= | -======== |
|

1) | MR S SARMA |

25-10-2021 | To | 12-11-2021 | |
| 2) | MR. A DAS | 25-10-2021 | To | 12-11-2021 | |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 | |
| 1) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 | |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 | |
| 5) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 | |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 | |
| 3) | MISS T DAS | 01-11-2021 | To | 15-11-2021 | |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 | |
| LO) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 | |
| L1) | MR. U SARMA | 10-11-2021 | To | 11-11-2021 | |
| L2) | MR. A J SAIKIA | 11-11-2021 | To | 18-11-2021 | |
| L3) | MR. R C SANCHATI | 10-11-2021 | To | 29-11-2021 | |
| L4) | MR. A K GUPTA | 09-11-2021 | To | 12-11-2021 | |
| L5) | MR. S SINHA | 09-11-2021 | То | 18-11-2021 | |
| L6) | MR. S SAHU | 09-11-2021 | To | 12-11-2021 | |
| 17) | MR S SANCHETI | 11-11-2021 | To | 26-11-2021 | |



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday,9th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-I, ALONG WITH THE FOLLOWING MATTERS

| Sr.No. Case Number | | Main Parties | | Petitioner Advocate | Respondent Advocate |
|-----------------------|--|--|------|--|-----------------------------|
| | | | | | |
| 5 | CRP/107/2019
B/O | SUMIT KUMAR SOGANI Versus SOGANI COMMERCIALS PVT. LTD. | | MR. S CHAMARIA
MR. M ALI
MR A N SARMAH
MR. S CHANDA | MR. D BARUAH
MR. A I Ali |
| ====
====
LEAVI | ====================================== | | ===: | ========= | |
| -
 | | | | | |
| 1) | MR S SARMA | 25-10-2021 | To | 12-11-2021 | |
| 2) | MR. A DAS | 25-10-2021 | То | 12-11-2021 | |
| 3) | DR. B N GOGOI | 27-10-2021 | To | 26-11-2021 | |
| 4) | MR. L P SHARMA | 25-10-2021 | To | 23-12-2021 | |
| 5) | MR. R K JAIN | 27-10-2021 | To | 10-12-2021 | |
| 6) | MR. A K RAY | 01-11-2021 | To | 15-11-2021 | |
| 7) | MR. I GOGOI | 01-11-2021 | To | 15-11-2021 | |
| 8) | MISS T DAS | 01-11-2021 | To | 15-11-2021 | |
| 9) | MR. M H RAJBARBHUIYAN | 08-11-2021 | To | 12-11-2021 | |
| 10) | MS. S G BARUAH | 08-11-2021 | To | 15-11-2021 | |
| 11) | MR. U SARMA | 10-11-2021 | To | 11-11-2021 | |
| 12) | MR. A J SAIKIA | 11-11-2021 | То | 18-11-2021 | |
| 13) | MR. R C SANCHATI | 10-11-2021 | То | 29-11-2021 | |
| 14) | MR. A K GUPTA | 09-11-2021 | To | 12-11-2021 | |
| 15) | MR. S SINHA | 09-11-2021 | To | 18-11-2021 | |
| 16) | MR. S SAHU | 09-11-2021 | To | 12-11-2021 | |
| 17) | MR S SANCHETI | 11-11-2021 | To | 26-11-2021 | |